

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:3923  
ANSWERED ON:26.08.2011  
LOANS TO REAL ESTATE COMPANIES  
Singh Shri Pashupati Nath

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Real Estate Companies have diverted or misused the loans raised from the banks for approved projects in the recent past;
- (b) if so, the details thereof, State-wise and company-wise including Jharkhand and the reasons therefor alongwith the action taken against such companies; and
- (c) the corrective steps taken / being taken by the Government in this regard?

**Answer**

The Minister of State in the Ministry of Finance (Shri Namo Narain Meena)

(a) to (c): National Housing Bank (NHB), the regulator of Housing Finance Companies (HFCs) has informed that it has not received any complaint in the recent past for mis-utilisation or diversion of funds. Reserve Bank of India (RBI) have no information in this regard. However, the bank group-wise details of banks' exposure to commercial real estate is given as under:-

(Rs. in Crore)

Bank Group      Amount outstanding at the end of

Mar10    Mar 11    Jun 11

Nationalised Banks	74,925	81,862	79,934
SBI Group	17,626	18,671	14,847
Old Private Sector Banks	5,646	5,825	6,727
New Private Sector banks	29,750	47,241	47,706
Foreign Banks	10,831	16,978	17,760

Total	138,779	170,577	166,974
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